

IA 160/2022 Sansar Property LLP
V/s
Lavasa Corporation Ltd

IA 3237/2019 Raj Infrastructure
Development (India) Pvt Ltd

IA 769/2022 Renu Kapoor And Ors.
V/s
Shailesh Verma And Ors.
IN THE MATTER OF
Raj Infrastructure Development
(India) Pvt Ltd.
V/s
Lavasa Corporation Ltd

APPEARANCE :

FOR THE RP : Mr. Ashish Kamat

FOR THE COC : Mr. Pulkit Sharma

FOR THE APPLICANT IN

IA 4020/2019, IA 160/2022 : Ms. Ami Jain

FOR RESPONDENT NO. 3

IN IA 796/2022 : Mr. Avinash R Khanolkar

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). At the request of the parties, list the matter on **11.04.2022** for hearing. (High on Board)

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
01.04.2022
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)